

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat Srinagar

Subject - Appointment of enquiry officer in case of Mr. Khalil Mohammad Qasmi, W&W Man, J&K Legislative Assembly.

Government Order No: 23/7-JK(LD) of 2020.

Dated:- 10 - 08 - 2020.

Sanction is hereby accorded to the appointment of Mr. Abdul Rashid Fayaz, Special Secretary to Government Department of Law, Justice and Parliamentary Affairs as enquiry Officer to hold inquiry with regard to unauthorized absence of Mr. Khalil Mohammad Qasmi, W&W Man, J&K Legislative Assembly. He shall submit his report/ recommendation within a period of 15 days.

By order of the Lieutenant Governor

Sd/-
(Achal Sethi)
Secretary to Government,
Department of Law, Justice and Parliamentary
Affairs

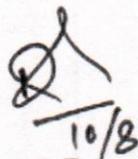
No - LD(PAB)2020/10-Part-II.

Dated -10 -08 - 2020

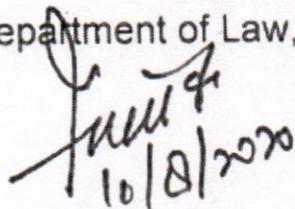
Copy to the:-

1. Principal Secretary to the Hon'ble Lieutenant Governor, Raj Bhavan
2. Joint Secretary (J&K) Ministry of Home Affairs, Government of India, New Delhi.
3. Commr/Secretary to Government, General Administration Department
4. Secretary, J&K Legislative Assembly for information.

5. Mr. Abdul Rashid Fayaz, Special Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information and n/a.
6. Additional Secretary to the worthy Chief Secretary for information.
7. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information.
8. Incharge Website of the Department of Law, Justice and Parliamentary Affairs for information and necessary action.
9. Government Order file.
10. File concerned.


10/8

Deputy Legal Remembrancer,
Department of Law, Justice and Parliamentary
Affairs


10/8/2020